

## **Need to expedite the process of land acquisition for Bengaluru Suburban Railway Project in Karnataka.-laid\***

**DR. K. SUDHAKAR (CHIKKBALLAPUR):** I wish to draw the attention of the Hon'ble Minister of Railways to the serious setback suffered by the Bengaluru Suburban Railway Project (BSRP), a critical ₹15,000+ crore infrastructure initiative approved in 2020. The executing agency for two vital corridors, has terminated its contract, citing the delay in providing even 10% of encumbrance-free land despite over two years of repeated assurances. This has pushed the project into indefinite limbo, causing massive delays in timelines, cost overruns, idle machinery and stalled progress need for fresh tendering, which likely to delay resumption by over 6 months. Meanwhile, the State Government prioritises a ₹30,000 crore tunnel road vanity project, ignoring the daily suffering of lakhs of Bengaluru commuters battling gridlock and poor public transport. I urge the Hon'ble Minister to review the situation, fix accountability, and initiate central monitoring of land acquisition to prevent further delays. Bengaluru cannot afford another decade to be lost due to delay in the process.